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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**


ORDER SHEET

COURT NO. : 1
28.07.2017
O.A./260/636/2016

A S BEHERA
-V/S-
BHARAT SANCHAR NIGAM LTD

ITEM NO:17
FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p style="text-align: center;">Heard Mr.D.K.Mohanty, learned counsel for the applicant and Mr.L.Jena, learned counsel appearing for the official respondents. Mr.Jena submitted that this O.A. has become infructuous as in the meantime, grievance raised by the applicant has been redressed by changing the I.O. On the other hand, Mr.Mohanty confirms the submission made by Mr.Jena. In view of this, the O.A. is disposed of for having become infructuous.</p> <p style="text-align: right;">  (A.K. PATNAIK) MEMBER (J) </p> <p style="text-align: left;">b</p> |